

NOTICE

As directed, kindly take notice that due to non-availability of Hon'ble Mr. Justice Sudhir Singh, the D.B.-II comprising Hon'ble Mr. Justice Sudhir Singh & Hon'ble Mr. Justice Sunil Dutta Mishra will not hold court today i.e. on 17th April, 2026. Cases listed before their Lordship's Board shall stand over for the day.

Urgent roster matters/cases listed before Hon'ble D.B.-II, and those cases that have been fixed for today may be mentioned before Hon'ble D.B.-III.

Take further notice that Hon'ble Mr. Justice Sunil Dutta Mishra will sit singly at 11.00 A.M. in court no. 210 (Cent. Building) and will take up the Provisional list-I printed in today's daily cause list.

Patna High Court
Dated, 17th April, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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